



OFFICE OF THE COLLECTOR, DISTRICT MAGISTRATE & CHAIRMAN, NORTH GOA

DISTRICT DISASTER MANAGEMENT AUTHORITY,
DISASTER MANAGEMENT CELL

Collectorate Bldg., Panaji - Goa 403001.

Phone No. 0832-2225383

FAX No.:-0832-2426492

No.50-32/COLL(N)/DMC/T.P./2020-21/ 701

Read:- No.50-32/COLL(N)/DMC/T.P./2020-21/1126 dated 09/05/2021

ORDER

WHEREAS, vide order dated 06.05.2021 of Hon'ble High Court in Public Interest Litigation Writ No. 1172/2021, it has been directed to ensure that no persons are permitted entry into the state unless they possess a negative certificate obtained within 72 hours from the time they seek entry into the state

AND WHEREAS, an order No.8/8/2021 /MAG/L&O/VOL-II/1137 dated 11.05.2021 under Section 144 of the Criminal Procedure Code has been issued wherein inter-state movement for any person has been prohibited except for person having Covid negative test report for test done a maximum of 72 hours prior to entering in Goa;

NOW THEREFORE, in exercise of the powers conferred under Section 26, 30(2) (v), and 33 of the District Disaster Management Act, 2005, and for the implementation of the directions of the High Court and the order issued u/s 144 of the CrPC, the undersigned hereby directs you that any person coming from outside Goa into the North Goa District, to be checked for Covid negative test report for a test done a maximum of 72 hours prior to entering in Goa.

However, the following category of people are exempted from the above requirement:

- 1. All persons entering the state for medical emergencies on production of proof or those who are coming in an ambulance.
- 2. All persons entering the state in goods vehicles making essential supplies of oxygen, medical drugs, raw materials to pharmaceutical companies, medical equipment, milk, vegetables, food grains, eggs, meat, and gas cylinders. Such vehicles must not carry any passengers or persons unconnected with the transportation of the aforesaid essential supplies.

Failure to comply with this Order shall be a violation of the provisions of the Disaster Management Act. 2005 and the Officer concerned shall be liable for punishment in terms of provisions of Section 57 of the said act.

This Order supersedes all previous orders issued in the matter.

Given under my hand and seal of this office on 11th day of May, 2021.

(Ajit Roy, (AS)

Collector/ District Magistrate/Chairman,
Disaster Management Authority,

North Goa District, Panaji

- 1. Airport Director, Airports Authority of India, Goa International Airport , Dabolim
- 2. Regional Railway Manager, Karwar, Konkan Railways
- 3. Area Officer, Vasco, South Western Railways
- 4. Director, Transport, Govt of Goa for any inter-state public road transport.
- 5. The Superintendent of Police, North Goa

Copy to:-

The Director.Government Printing Press, Panaji-Goa, with a request to give cause Publication in the Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:

- 1. The Superintendent of Police, South Goa District/North Goa District
- 2. The Superintendent of Police, Coastal Panaji-Goa.
- 3. The Sub-Divisional Magistrate, Pernem/ Sattari/Bicholim /Bardez/Tiswadi.
- 4. The Sub-Divisional Police Officer Pernem,/ Sattari/Bicholim /Bardez/Tiswadi
- 5. The Mamlatdar & Executive Magistrate of Sattari/Bicholim/Pernem/Tiswadi/Bardez.
- 6. The Police Inspectors/P.S.I. The P.I./PSI, Mapusa/ Old Goa/Panaji/Pernem/Valpoi/Bicholim Porvorim/Calangute/Anjuna/Agassium Police Station. They are directed to affix a copy of this Order on notice board of their office and enforce the same strictly.
- 7. The Director of Information and Publicity, Panaji with a request to give wide publicity through all local dailies.
- 8. The Director of Doordarshan, Panaji, with a request to broadcast the order
- 9. The Station Director, All India Radio, Panaji for giving wide publicity.
- 10. The Commissioner of Excise, Panaji-Goa.
- 11. The Under Secretary (Home), Govt. of Goa, Home Department (General), Secretariat, Porvorim.

Copy for information to:

- 1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.
- 2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.
- 3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.
- 4. The Addl. Secretary (Home), Government of Goa, Home Department (General), Secretariat, Porvorim.
- 5. All Secretaries and all Heads of Department, Government of Goa.
- 6. The Director General of Police, Goa, Panaji-Goa.